

for the year 1981-82 together with Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts of the Delhi Development Authority, Delhi for the year 1981-82.

[Placed in Library. See No. LT-6690/83]

Sugar (Price Determination for 1982-83 Production) Amendment Order, 1983

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO) : On behalf of Shri Bhagwat Jha Azad,

I beg to lay on the Table a copy of the Sugar (Price Determination for 1982-83 Production) Amendment Order, 1983 (Hindi and English versions) published in Notification No. G.S.R. 457 (E) in Gazette of India dated the 28th May, 1983 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-6691/83]

Statement showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during various sessions of Seventh Lok Sabha and Copy of Public Notice No. I-PR-NP/83 dt. 6.6.1983 regarding Newsprint Allocation Policy for 1983-84.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : On behalf of Shri H.K.L. Bhagat I beg to lay on the Table :

- (1) The following statements (Hindi and English versions) Showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Seventh Lok Sabha :

(i) Statement No. XV—Second Session, 1980.

(ii) Statement No. XII—Sixth Session, 1981.

(iii) Statement No. XI—Seventh Session, 1981.

(iv) Statement No. X—Eighth Session, 1982.

(v) Statement No. VI—Ninth Session, 1982.

(vi) Statement No. V—Tenth Session, 1982.

(vii) Statement No. III—Eleventh Session, 1983.

[Placed in Library. See No. LT-6692/83]

- (2) A copy of Public Notice No 1-PR-NP/83 (Hindi and English versions) dated the 6th June, 1983 regarding the Newsprint Allocation Policy for the year 1983-84. [Placed in Library. See No. LT-6693/83].

Employees Provident Funds (Second Amendment) Scheme, 1983 and Notification under Employees Provident Funds and Miscellaneous Provisions Act, 1952.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : I beg to lay on the Table :

- (1) A copy of the Employees' Provident Funds (Second Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. G.S.R. 449 in Gazette of India dated the 18th June, 1983 under sub-section (2) of Section 7 of the Employees Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library See No. LT-6694/83].
- (2) A copy of Notification No. S.O. 2459 (Hindi and English versions) published in Gazette of India dated the 4